

Rise in child rape cases

1977. SHRI A.W. RABI BERNARD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of child rape cases rose from 5484 in 2009 to 13766 in 2014 according to National Crime Records Bureau which reflect the stark failure on the part of law enforcement agencies to tackle the crime, if so, the details thereof; and

(b) the necessary steps taken by Government to get down to address the root cause of the heinous crime to protect the children from sexual offenders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per data collected from States/UTs, a total of 5,368 cases of child rape (under section 376 IPC) were reported during 2009 which rose to 13,766 cases in 2014. Besides, a total of 4,895 cases under section 4 & 6 of the Protection of Children from Sexual Offences Act, 2012 were reported during 2014. The State/UT wise details of cases reported, cases charge sheeted, cases convicted, persons arrested, person charge-sheeted and persons convicted under child rape during 2009-2014 are given in the Statement-I (*See* below). Further more, State/UT wise details of cases reported, cases charge sheeted, cases convicted, persons arrested, person charge-sheeted and persons convicted under section 4 and 6 of the Protection of Children from Sexual Offences Act, 2012 during 2014 are given in the Statement-II (*See* below).

(b) As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations.

An advisory in this regard has been issued on 14th July, 2010, which is available at http://www.mha.nic.in/sites/upload_files/mha/files/pdf/AdvCrime-children-280710.pdf

Statement-I

(A) State/UT-wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under rape of children (below 18 years) during 2009-2014

Sl. No.	State/UT	2009						2010						2011					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	416	344	25	492	426	36	446	453	25	559	564	30	646	468	37	720	561	55
2.	Arunachal Pradesh	16	16	0	15	16	0	12	15	0	14	13	0	20	19	2	20	19	2
3.	Assam	10	7	1	11	17	1	39	19	1	24	13	4	40	28	1	40	24	1
4.	Bihar	63	67	3	66	75	8	114	75	5	112	98	2	91	84	10	93	99	12
5.	Chhattisgarh	394	396	96	431	426	87	382	361	103	426	430	89	477	446	63	555	552	78
6.	Goa	30	18	6	38	33	6	23	33	2	35	51	2	20	24	4	21	29	4
7.	Gujarat	91	88	4	118	114	5	102	100	5	137	141	6	130	121	5	166	164	5
8.	Haryana	116	107	32	115	116	57	107	93	24	121	117	27	66	62	27	73	78	28
9.	Himachal Pradesh	83	80	11	90	83	12	72	76	8	107	115	11	72	70	11	83	81	8
10.	Jammu and Kashmir	4	6	0	6	6	0	8	5	0	5	5	0	9	7	0	8	8	0
11.	Jharkhand	8	8	3	23	11	14	0	4	0	0	15	0	16	14	1	16	14	2
12.	Karnataka	104	105	7	135	141	5	108	98	14	104	112	9	97	96	13	147	147	16
13.	Kerala	235	243	16	315	305	19	208	276	18	240	323	18	423	265	16	570	281	14
14.	Madhya Pradesh	1071	1040	223	1331	1324	304	1182	1168	228	1410	1390	291	1262	1248	245	1524	1520	324

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
15.	Maharashtra	612	617	44	797	819	49	747	614	40	936	873	55	818	720	48	1053	971	61
16.	Manipur	12	1	0	6	0	0	11	1	0	6	1	0	19	0	0	5	0	0
17.	Meghalaya	60	22	0	48	25	0	91	36	2	64	47	1	66	32	0	48	21	0
18.	Mizoram	11	9	0	11	9	0	42	39	20	42	39	30	40	36	18	41	37	18
19.	Nagaland	0	0	0	0	0	0	3	2	1	3	2	1	15	0	1	15	0	1
20.	Odisha	87	78	3	88	90	3	74	80	7	91	92	7	165	150	11	150	150	13
21.	Punjab	210	135	47	259	207	56	144	124	47	184	167	59	166	148	40	172	182	52
22.	Rajasthan	371	279	60	318	316	44	369	219	46	277	282	63	394	272	61	328	326	68
23.	Sikkim	14	18	2	14	20	2	14	39	0	11	39	0	11	12	12	12	12	12
24.	Tamil Nadu	182	182	10	199	193	16	203	177	30	208	188	31	271	175	22	263	192	26
25.	Telangana																		
26.	Tripura	83	51	11	52	38	1	107	95	12	93	96	10	45	85	14	144	96	18
27.	Uttar Pradesh	625	506	242	817	724	369	451	390	266	678	598	404	1088	934	405	1573	1328	548
28.	Uttarakhand	7	6	5	5	7	17	10	10	8	11	11	30	23	21	7	25	25	5
29.	West Bengal	109	44	3	68	61	6	73	57	4	94	69	5	252	108	7	182	115	6
	TOTAL STATES	5024	4473	854	5868	5602	1117	5142	4659	916	5992	5891	1185	6742	5645	1081	8047	7032	1377
30.	A&N Islands	12	10	1	28	21	1	15	8	0	23	8	0	9	19	0	15	43	0
31.	Chandigarh	21	8	5	20	9	7	16	21	6	27	26	8	15	11	7	17	22	8

32. D&N Haveli	2	3	1	3	4	1	3	3	2	1	1	2	1	1	0	1	1	0
33. Daman and Diu	1	1	0	1	1	0	1	1	0	1	1	0	0	0	0	0	0	
34. Delhi UT	307	263	80	387	385	104	304	277	92	349	419	172	339	322	108	402	349	127
35. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36. Puducherry	1	5	3	1	4	6	3	2	1	5	2	1	6	4	0	17	16	0
TOTAL UT(S)	344	290	90	440	424	119	342	312	101	406	457	183	370	357	115	452	431	135
TOTAL (ALL INDIA)	5368	4763	944	6308	6026	1236	5484	4971	1017	6398	6348	1368	7112	6002	1196	8499	7463	1512

(B) State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under rape of children (below 18 years) during 2009-2014

Sl. No.	State/UT	2012					2013					2014							
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38
1.	Andhra Pradesh	613	624	46	604	705	56	770	616	42	820	616	58	477	295	13	638	404	13
2.	Arunachal Pradesh	18	11	1	18	10	1	35	23	0	33	24	0	43	39	1	42	48	1
3.	Assam	156	93	0	155	93	0	230	134	4	223	139	4	125	60	2	111	60	2
4.	Bihar	137	113	17	148	141	17	86	117	20	96	116	21	103	117	13	121	142	16
5.	Chhattisgarh	519	524	96	531	540	78	595	593	66	682	682	130	806	799	88	890	909	111
6.	Goa	38	23	1	49	29	1	59	38	1	63	45	1	57	49	2	70	63	2
7.	Gujarat	150	143	12	210	201	13	263	243	11	314	302	19	291	275	5	397	382	5
8.	Haryana	276	245	15	379	379	15	388	335	49	477	468	58	416	385	90	502	486	102

1	2	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38
9.	Himachal Pradesh	89	73	16	129	118	23	130	124	32	205	198	28	135	114	24	162	155	32
10.	Jammu and Kashmir	13	13	1	21	21	1	25	17	2	25	25	2	37	27	1	37	35	1
11.	Jharkhand	6	2	0	4	2	0	23	9	1	10	12	4	78	74	9	100	87	11
12.	Karnataka	142	130	17	178	156	19	270	203	17	330	293	14	694	553	20	807	666	22
13.	Kerala	455	387	22	604	476	25	637	457	34	703	554	25	754	657	35	848	841	38
14.	Madhya Pradesh	1632	1638	232	1970	1983	279	2112	2033	457	2538	2518	574	2352	2327	552	2915	2918	658
15.	Maharashtra	917	825	43	1257	1212	47	1546	1309	44	1932	1762	58	1714	1527	57	2018	1907	65
16.	Manipur	17	1	0	7	1	0	40	4	0	3	2	1	38	13	0	22	7	0
17.	Meghalaya	81	20	2	84	25	2	112	90	4	99	91	5	61	77	7	69	82	7
18.	Mizoram	73	64	29	74	64	27	57	42	11	56	44	11	91	66	23	90	64	23
19.	Nagaland	7	14	10	8	24	24	3	3	7	3	3	3	11	5	2	9	5	1
20.	Odisha	192	174	7	242	232	11	509	377	20	479	469	21	753	609	13	715	678	15
21.	Punjab	295	190	54	282	234	68	490	369	182	520	402	191	476	388	97	553	461	104
22.	Rajasthan	572	408	111	491	488	142	892	689	99	902	903	232	825	625	126	775	764	140
23.	Sikkim	21	30	10	19	12	30	25	25	48	43	50	45	40	32	18	36	32	2
24.	Tamil Nadu	292	242	33	333	285	44	419	378	32	505	423	33	0	188	68	6	242	60
25.	Telangana													583	445	32	883	719	32
26.	Tripura	17	36	2	12	45	12	43	51	4	68	54	10	122	76	6	119	106	8
27.	Uttar Pradesh	1040	930	250	1581	1349	333	1381	1166	264	2143	1701	334	1538	1452	273	2346	2156	372
28.	Uttarakhand	34	31	15	33	30	13	32	28	20	39	38	29	84	79	10	96	99	13

29. West Bengal	285	186	8	178	138	8	377	335	9	354	377	13	0	0	0	0	0	0
TOTAL STATES	8087	7170	1050	9601	8993	1289	11549	9808	1480	13665	12311	1924	12704	11353	1587	15377	14518	1856
30. A&N Islands	10	5	1	17	8	1	21	29	2	29	41	2	20	16	1	24	21	1
31. Chandigarh	17	21	7	18	18	8	19	13	15	27	14	16	32	31	12	34	42	13
32. D&N Haveli	1	1	1	1	1	2	4	2	0	4	2	0	2	2	0	3	3	0
33. Daman and Diu	4	4	1	9	9	1	4	4	0	4	4	0	1	1	1	1	1	1
34. Delhi UT	415	368	97	516	507	145	757	657	114	804	830	120	1004	895	116	933	912	144
35. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36. Puducherry	7	10	1	9	13	1	9	3	0	14	7	0	3	2	0	3	3	0
TOTAL UT(s)	454	409	108	570	556	158	814	708	131	882	898	138	1062	947	130	998	982	159
TOTAL (ALL INDIA)	8541	7579	1158	10171	9549	1447	12363	10516	1611	14547	13209	2062	13766	12300	1717	16375	15500	2015

Source: Crime in India

Note: Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Statement-II

State/UT wise Section wise cases registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under section 4 and 6 of the Protection of Children from Sexual Offences Act, 2012 (offences related to penetration/agravated penetration under sexual offences during 2014

Sl. No.	State/UT	Under Section 4						Under Section 6						Total under Section 4 & 6					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	24	9	0	29	14	0	21	5	0	22	6	0	45	14	0	51	20	0
2.	Arunachal Pradesh	2	1	0	3	1	0	0	1	0	0	1	0	2	2	0	3	2	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
3.	Assam	124	68	5	122	68	5	16	12	0	16	12	0	140	80	5	138	80	5
4.	Bihar	44	36	3	52	42	3	4	3	0	6	5	0	48	39	3	58	47	3
5.	Chhattisgarh	190	176	15	202	200	15	21	17	1	20	20	1	211	193	16	222	220	16
6.	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7.	Gujarat	55	28	0	53	29	0	37	14	0	39	16	0	92	42	0	92	45	0
8.	Haryana	1	1	0	1	1	0	0	0	0	0	0	0	1	1	0	1	1	0
9.	Himachal Pradesh	16	8	0	13	8	0	3	3	0	3	3	0	19	11	0	16	11	0
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Jharkhand	3	2	0	3	2	0	2	1	0	2	1	0	5	3	0	5	3	0
12.	Karnataka	227	188	2	259	239	2	71	61	1	78	70	1	298	249	3	337	309	3
13.	Kerala	101	88	0	102	91	0	4	2	0	4	2	0	105	90	0	106	93	0
14.	Madhya Pradesh	40	39	2	45	45	2	14	14	0	20	20	0	54	53	2	65	65	2
15.	Maharashtra	85	69	0	81	75	0	38	35	0	34	35	0	123	104	0	115	110	0
16.	Manipur	3	0	0	3	0	0	1	0	0	1	0	0	4	0	0	4	0	0
17.	Meghalaya	26	23	0	26	23	0	10	8	0	6	8	0	36	31	0	32	31	0
18.	Mizoram	9	4	0	9	4	0	7	5	0	4	2	0	16	9	0	13	6	0
19.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Odisha	54	34	0	53	36	0	39	25	0	33	28	0	93	59	0	86	64	0

21. Punjab	12	10	1	10	10	1	0	0	0	0	0	0	12	10	1	10	10	1
22. Rajasthan	60	47	0	49	49	0	21	15	0	19	19	0	81	62	0	68	68	0
23. Sikkim	6	3	1	6	4	1	1	1	0	1	1	0	7	4	1	7	5	1
24. Tamil Nadu	487	257	1	538	281	1	168	108	2	175	115	2	655	365	3	713	396	3
25. Telangana	5	1	0	5	1	0	1	0	0	1	0	0	6	1	0	6	1	0
26. Tripura	14	10	3	13	10	3	15	13	0	15	13	0	29	23	3	28	23	3
27. Uttar Pradesh	1734	1487	5	2828	2312	8	208	194	1	372	314	1	1942	1681	6	3200	2626	9
28. Uttarakhand	22	19	2	19	19	2	2	2	0	2	2	0	24	21	2	21	21	2
29. West Bengal	768	452	11	629	604	11	45	28	1	31	28	1	813	480	12	660	632	12
TOTAL STATES	4112	3060	51	5153	4168	54	749	567	6	904	721	6	4861	3627	57	6057	4889	60
30. A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31. Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32. D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33. Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34. Delhi UT	9	4	0	8	4	0	9	5	0	8	5	0	18	9	0	16	9	0
35. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36. Puducherry	10	8	0	8	8	0	6	6	0	3	6	0	16	14	0	11	14	0
TOTAL UT(S)	19	12	0	16	12	0	15	11	0	11	11	0	34	23	0	27	23	0
TOTAL (ALL INDIA)	4131	3072	51	5169	4180	54	764	578	6	915	732	6	4895	3650	57	6084	4912	60

Source: Crime in India

Note: Disposal of cases/persons by police/courts may includes cases/persons of previous years also.